

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, Jammu

**NOTIFICATION**  
**Jammu, the 29<sup>th</sup> of January, 2020.**

**S.O. 40 .-** In exercise of the powers conferred by section 24 of the Code of Criminal Procedure, 1973, the Government hereby appoints the following officers of the Jammu and Kashmir Prosecution Service as Assistant Public Prosecutors (Assistant PPs) for conducting cases in the Courts indicated against each:-

<b>S. No</b>	<b>Name of the Officer Mr./Ms.</b>	<b>Present place of posting</b>	<b>Name of the Court</b>
1.	Rohini Manhas	Sr.PO, SSP Traffic, Rural Jammu	Railway Court, Jammu.
2.	Zaffar Iqbal Shaheen	PO, DPO, Srinagar	1.Munsif/Sub Registrar Srinagar. 2.Forest Court, Srinagar.
3.	Umer Mansoor	Assistant PP in the Court of Munsiff, Kulgam	1.Ist Additional Munsif, Srinagar. 2.Sub-Judge Special Mobile Magistrate(13 <sup>th</sup> F.C), Srinagar
4.	Ms. Nadish Yousuf	Assistant PP in the Court of Addl. Special Mobile Magistrate (13 <sup>th</sup> F.C), Kulgam	Munsiff/Additional Special Mobile Magistrate (13 <sup>th</sup> F.C), Panthachowk, Srinagar.
5.	Syed Nadeem Hussain	Assistant PP in the Court of Munsif/Sub Registrar, Srinagar.	1. Munsiff, Kulgam 2. Addl Spl Mobile Magistrate 13 <sup>th</sup> FC Kulgam .
6.	Mr. Waseem Ahmad Qureshi	PO, ACB.	Munsiff, Ukhral
7.	Sheikh Naseer Ahmad	PO, ACB.	Munsiff, Gandoh, Bhallesa

Mr. Mohammad Syed Choudhary, Assistant PP in the Court of Munsiff Thanamandi, shall also conduct the cases in the Court of Addl. Spl. Mobile Magistrate (13<sup>th</sup> F.C), Thanamandi, in addition to his own duties, till further orders, relieving Mr. Tahir Imran, Assistant PP in the Court of Munsiff/District Mobile Magistrate (Traffic) Rajouri of the additional charge.

The above officers shall be deemed to have been relieved from their present assignments, with immediate effect.

**By Order of the Government of Jammu and Kashmir.**



(Khalid Majeed) KAS

**Additional Secretary to the Government**

No: Home/GB-Misc/2019/Part-II

Dated: 29.01.2020

**Copy to the:-**

1. Principal Secretary to the Hon'ble Lt. Governor.
2. Secretary to the Government, General Administration Department.
3. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
4. Director General of Prosecution, J&K.
5. Director Archives, Archaeology and Museums.
6. All Deputy Directors, Prosecution for information and with the request to furnish the compliance reports.
7. Private Secretary to the Chief Secretary.
8. Private Secretary to the Principal Secretary to Government, Home Department.
9. All concerned for information.
10. I/C web site.

**Copy also to the:**

1. Director General of Police, J&K.
2. Director, Anti Corruption Bureau.
3. Sr. Superintendents of Police, Srinagar.
4. Sr. Superintendent of Police, Traffic, Rural Jammu.
5. **SSP, PCR Jammu for information and circulation amongst all concerned.**